

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 130 OF 2016 &
IA NO. 290 OF 2016**

Dated: 05th July, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**Adani Power Maharashtra Ltd.Appellant (s)
Versus
Maharashtra Electricity Regulatory Commission & Anr.Respondent (s)**

Counsel for the Appellant(s) : Mr. J.J. Bhatt, Sr. Adv.
Ms. Nishtha Kumar

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. D.V. Raghu Vamsy for R-1

Mr. Kiran Gandhi
Ms. Ramni Taneja for R.2

Ms. Ranjitha Ramachandran for Prayas

ORDER

Admit. Learned counsel for respondents may file reply on or before 26.07.2016 after serving copy on the other side. Thereafter, rejoinder may be filed on or before 09.08.2016 after serving copy on the other side.

List the matter on **11.08.2016**.

**(I.J. Kapoor)
Technical Member
ts/dk**

**(Justice Ranjana P. Desai)
Chairperson**